

Bench No. I

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729

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB).No. 313/KB/2017

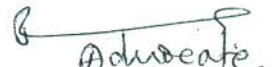
Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		SMTC Steel Power Ltd -Vs- A.K.Power Industries Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

4. Ms. MICKY CHOWDHURY, Advocate  
Mr. ROHIT JALAN, Advocate

Petitioner  
(SMTC Steel Power Ltd)

  
Advocate  
13/07/17

**ORDER**

Ld. Counsels for the petitioner is present.

Ld. Counsel for the petitioner filed affidavit of service which shows that notice has been served on the Corporate Debtor. No one is present from the respondent's side.

List the matter on 20/07/2017 for admission.

(Vijai Pratap Singh)  
Member (J)